

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00049/2017

Dated Thursday the 26th day of April Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

R.Souvida,
residing at No.20, Koilmanya street,
Dharmapuri,
Puducherry Pin 605009.Applicant

By Advocate M/s. M. Gnanasekar

Vs

- 1.Union of India rep by the
Secretary to Govt,
(Health Dept.) Chief Secretariat,
Puducherry.
- 2.The Director,
Directorate of Health and
Family Welfare Services,
Puducherry.
- 3.N.Naren Babu,
- 4.C.Venkathir,
- 5.Z.Iyyappan,
- 6.R.Jaikeen Jaipratha,
- 7.S.Yogeswari,
- 8.Esther Nirmala Mary,
- 9.R.Saratha,
- 10.P.Ramya.Respondents

By Advocates Mr. R. Syed Mustafa (R1,2)
M/s. Sreethi Law Firm (R7,9,10)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

This OA was not listed today but at the request of learned counsel for applicant the OA records were called for.

2. Learned counsel for the applicant submits that the applicant wished to withdraw the OA. Necessary endorsement to this effect has been made in the OA records.
3. In view of the above submission, applicant is permitted to withdraw the OA. Accordingly, OA is dismissed as withdrawn.

**(R. Ramanujam)
Member(A)
26.04.2018**

SKSI